

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION No.5389
TO BE ANSWERED ON 05.04.2023**

CONSTRUCTION OF OVERBRIDGES/UNDERBRIDGES IN MAHARASHTRA

†5389. SHRI SANJAY JADHAV:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether a number of unmanned level crossings exist in Maharashtra, if so, the reasons therefor;**
- (b) the total number of unmanned/manned level crossings in Maharashtra at present;**
- (c) the number of proposed railway overbridges / underbridges in Maharashtra;**
- (d) the district-wise progress made in the proposed construction works;**
- (e) whether the construction work of railway overbridge in Parbhani constituency has not been completed on prescribed time;**
- (f) if so, the reasons therefor; and**
- (g) the time by which the above works are likely to be completed?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a): All Unmanned level crossings (UMLCs) on Broad Gauge (BG) network of Indian Railway have been eliminated by 31.01.2019. Only 06 Nos. UMLC on Narrow Gauge (NG) exist in the State of Maharashtra, which are planned for elimination during Gauge conversion of the sections.

(b): Only 06 Nos. UMLCs and 804 Nos. Manned Level Crossings (MLCs) exist in the State of Maharashtra.

(c) & (d):193 Nos. Road Over Bridges (ROBs) and 349 Nos. Road Under Bridges (RUB) have been sanctioned in the State of Maharashtra. Out of 193 ROBs, 19 have been completed and out of 349 RUBs, 140 have been completed. Remaining ROB/RUB works are in different stages of planning, estimation and execution, spread over to various Districts of Maharashtra. ROBs/RUBs details are generally maintained Railway wise / State wise and not District wise.

(e) to (g): 02 Nos. ROBs at LC No. 122 & 134A/176A have been sanctioned on cost sharing basis in Parbhani Constituency. These ROBs are executed by Maharashtra Rail Infrastructures Development Corporation Ltd (MRIDC) (a Joint Venture of Govt. of Maharashtra & Ministry of Railway) on single entity basis. Completion of any ROB/RUB work depends on various factors like cooperation of State Governments for consent of closure of LC, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project / work sites, number of working months in a year for particular project / work sites due to climatic conditions etc. All these factors affect the completion time of the projects / works. Therefore, it is quite difficult to fix definite timelines for completion of ROBs/RUBs.
